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Title : Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): On behalf of my colleague Shri Pranab Mukherjee, I beg to lay on the Table a copy of the 12th Progress Report on the Action Taken pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto-June, 2009 (Hindi and English versions).

(Placed in the Library, See No. LT- 11/15/09)

MADAM SPEAKER: Shrimati D. Purandeswari. -- Not present.

MADAM SPEAKER: Shrimati D. Purandeswari.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I apologise for not being present when you called me earlier.

I, on behalf of Shri Jairam Ramesh, beg to lay on the Table a copy of the Notification No. S.O. 521 (E) (Hindi and English versions) published in Gazette of India dated the 20th February, 2009, constituting the National Ganga River Basin Authority comprising of the Chairperson and Members, mentioned therein, issued under sub-sections (1) and (3) of Section 3 of the Environment (Protection) Act, 1986.

(Placed in the Library, See No. LT- 12/15/09)

MADAM SPEAKER: I would allow a few hon. Members to raise matters of urgent public importance. They may speak for three minutes each.